

GOVERNMENT OF INDIA
MINISTRY OF WATER RESOURCES
RAJYA SABHA
QUESTION NO 19.11.2009
ANSWERED ON
EMBANKMENT AND BUNDS .

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SHRI SANTOSH BAGRODIA

Will the Minister of WATER RESOURCES be pleased to state :-

- (a) whether Government has ascertained the facts regarding reported sabotage in the embankments/bunds in one of the city in Andhra Pradesh along river Krishna, which caused severe flooding in the populated areas;
- (b) whether it is also a fact that embankments and bunds were breached illegally to draw from the river, and those breaches caused flooding of populated areas during the floods;
- (c) if so, the details thereof; and
- (d) the steps that have been taken against the culprits?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES

(SHRI VINCENT H. PALA)

- (a) to (c) As per the information furnished by the State Government of Andhra Pradesh, the Krishna Right Flood Bank breached on 6th October, 2009 near Oleru village in Guntur district and it caused inundation of fields and Repalle town when river Krishna was in spate. Any sabotage in the flood embankments was however, not established by the duty officers during their field visit.
- (d) Dose not arise.